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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1468/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

Usher Eco Power Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME             | DESIGNATION                | SIGNATURE        |
|--------|------------------|----------------------------|------------------|
| 11     | Prayed Saravakar | Advocate<br>for Petitioner | Prayed Saravakar |

ORDER

CP No.1468/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)